

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Deleo Construction Pvt Ltd

MAIN PETITION NUMBER : CP/18/IB/2018

(IA/MA) APPLICATION NUMBERS

MA/586/2019; MA/680/2018

ORDER

The Applicant is represented by the Ld. Counsel Mr. Sathish Kumar through video conferencing mode and seeks an adjournment.

At request, the matter is adjourned to **18.04.2023** for further hearing.



**(SAMEER KAKAR)
MEMBER (TECHNICAL)**

MS



**(SANJIV JAIN)
MEMBER (JUDICIAL)**